

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11.

**IA-1774(MB)2024 IN
C.P. (IB)/152(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **19.04.2024**

NAME OF THE PARTIES:

State Bank of India

Vs.

Mr. Navin Shyam Agarwal

SECTION: 95, 60(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ld. Counsel for the Petitioner present but appearance is not given in the chat box/appearance sheet. Adv. Lakshita, Ld. Counsel for the Personal Guarantor present through VC.
2. Due to technical glitch in the computer system of the Petitioner the Bench is unable to hear the matter.
3. List this matter for further consideration on **17.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)